

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH: HYDERABAD**

CP.20/115/2017 in OA./20/548/2017  
Dated: 03/8/2018

BETWEEN:

1. P. Ramakrishna,  
S/o. P.N. Jangamaiah,  
Aged about 45 years,  
Occ: Deputy Conservator of Forests/Divisional Forest Officer,  
Social Forestry Division, Eluru,  
West Godavari District.
2. N. Nageswara Rao,  
S/o. Samba Siva Rao,  
Aged about 47 years,  
Occ: Deputy Conservator of Forests/Divisional Forest Officer,  
Territorial Division, Eluru,  
West Godavari District.
3. Y. Srinivasa Reddy,  
S/o. Sri Y. Narayana Reddy,  
Aged about 47 years,  
Occ: Deputy Conservator of Forests/Curator,  
Sri Venkateswara Zoological Park,  
Tirupathi, Chittoor District.

..... Applicants

AND

1. Sri T. Jacob,  
Secretary to the Union Public Service Commission,  
Dholpur House, New Delhi.
2. Sri. C.K. Mishra, IAS,  
Secretary to the Government,  
Ministry of Environment and Forests,  
Parivaran Bhavan, New Delhi.
3. Sri Dinesh Kumar,  
Chief Secretary to the Government,  
General Administration Department,  
State of Andhra Pradesh, Secretariat Buildings,  
Velagapudi, Guntur District.

4. Sri G. Anantha Ramu,  
Principal Secretary to the Government,  
Environment, Forests, Science and Technology Department,  
4<sup>th</sup> Block, Secretariat Buildings,  
Velagapudi, Guntur District.
5. Sri. P.K. Sarangi,  
Prl. Chief Conservator of Forests (Head of Forest Force)  
Agarthavarappadu, Andhra Pradesh, Guntur.

..... Respondents

Counsel for the Applicant : Mr. Siva, Advocate  
Counsel for the Respondents : Mr. K.Rajitha, Sr. CGSC for R2  
Mr. B.N. Sharma for R1  
Mr. E. Peddanna for R3 to 5

### CORAM

Hon'ble Mr. B.V. Sudhakar, Admn. Member  
Hon'ble Mr. Swarup Kumar Mishra, Judicial Member

### **ORAL ORDER**

{Per Mr. Hon'ble Mr. B.V. Sudhakar, Admn. Member}

Learned counsel for the applicant informed that the orders of the Tribunal have been fully implemented. Therefore, the Contempt Petition is closed.

(SWARUP KUMAR MISHRA)  
JUDL.MEMBER

(B.V. SUDHAKAR)  
ADMN. MEMBER

al Dated the 3rd August, 2018  
(Dictated in the Open Court)